109

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

SPECIAL BENCH

C.P (IB) No.710/KB/2017
CA (IB) No. 731/KB/2018
CA (IB) No. 776/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14TH SEPTEMBER, 2018, 10:30 A.M

Name of the Company	Jai Prakash Overseas Finance Ltd.-Vs- Techno Fab Manufacturing Ltd. (in liquidation)		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

(1) Jishnu Chowdhury
(2) Sanchani Chakraborty
(3) Soumik Chakraborty
(4) Sourajit Dasgupta

For SAIL. (creditor). Advocates.

Advocate 14/9/18

Rajarshi Dutta
Puja Agarwal
Sourav Roy

Directors of the Corporate Debtors.

(1) Debraj Sahu, Adv
(2) Piyali Basak, Adv

For Liquidator Mr. Hrisikesh Dasgupta

Basak 14/09/18

P.T.O.

ORDER

Ld. Counsel for the Liquidator seeks time to file Rejoinder to the CA(IB) No.731/KB/2018.

For further consideration, list it on 01.11.2018.

Sd

(Jinan K.R.)
Member(J)